GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA STARRED QUESTION NO. 347 TO BE ANSWERED ON 03.04.2025

Vacancies in Pollution Control Boards

347*. SMT. PRIYANKA CHATURVEDI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) The reasons for 50 per cent of posts being vacant in the Pollution Control Boards across all States and Union Territories; and
- (b) Whether Government has formulated a timeline to fill these vacancies and if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) and (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (a) AND (b) OF THE RAJYA SABHA STARRED QUESTION NO. 347 FOR 03.04.2025 REGARDING "VACANCIES IN POLLUTION CONTROL BOARDS" RAISED BY SMT. PRIYANKA CHATURVEDI, HON'BLE MEMBER OF PARLIAMENT.

(a) & (b):

SPCBs/PCCs have underlined one or more reasons of vacant positions in their respective Boards/PCCs, such as;

- Approval of Government for recruitment, staffing patterns, roster of reservation, upgradation of posts, and changes in recruitment policy.
- Court cases/proceedings, having bearing on recruitment/promotion.
- Model Code of Conduct, in force in some States from time to time.
- Bifurcation of State.
- Some posts proposed for surrender.
- New recruits not joining due to different reasons.
- No applications received for deputation posts/no suitable candidates found.
- No eligible candidates in the feeder cadre for promotional posts.

SPCBs/PCCs have also mentioned the time-line to fill-up the vacant positions in their respective Boards/PCCs.

Appointment of officers and employees of the State Boards and Pollution Control Committees is being done under the regulation made by the State Boards/PCCs. Also, the State Pollution Control Boards/Pollution Control Committees are under the administrative control of respective State Governments/UT Administration and the responsibility to fill up vacancies in SPCBs/PCCs lies with the concerned State Govt./ UT Administration.

The Central Government has reminded State Government/UT Administration to fill the vacancies, at the earliest. The Central Pollution Control Board (CPCB) has also reminded all the SPCBs/PCCs to submit comprehensive report on the posts lying vacant, reasons for not filling vacant posts and timeline for filling the vacancies.
